

- (ii) (a) Twenty-third Annual Report and Accounts of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 10211/08]
- (iii) (a) Annual Report and Accounts of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 10212/08]
- (iv) (a) Annual Report and Accounts of the National Institute of Social Defence (NISD), New Delhi for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 10213/08]
- (v) (a) Annual Report and Accounts of the National Institute for the Visually Handicapped (NIVH), Dehradun, for the year 2005-2006, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 9932/08]
- (vi) (a) Annual Report and Accounts of the Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR), Cuttack, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 9933/08]

I. Notifications of the Ministry of Power

II. Report and Accounts (2006-07 / 2007-08) of various Corporations and related papers

III. Report and Accounts (2006-07) of BEE, New Delhi and related papers

IV. MoUs (2008-09) between Govt. of India (Ministry of Power) and various Corporations

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): Sir, I lay on the Table:-

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under section 179 of the Electricity Act, 2003:
 - (1) No. 7/1(2)/2007/Estt/CERC, dated the 15th April, 2008, publishing the Central Electricity Regulatory Commission (Leased accommodation) (Amendment) Regulations, 2008, along with delay statement.
 - (2) No. L-7/68(84)/2006-CERC, dated the 24th September, 2008, publishing the Indian Electricity Grid Code (Amendment), Regulations 2008.
 - (3) G.S.R. 548 (E), dated the 22nd July, 2008, publishing the Appellate Tribunal for Electricity Salary, Allowances and other Conditions of Service of the Officers and Employees (Second Amendment) Rules, 2008.
 - (4) G.S.R. 700 (E), dated the 30th September, 2008, publishing the Appellate Tribunal for Electricity (Salaries, Allowances and other Conditions of Service of Chairperson and Members) Amendment Rules, 2008. [Placed in Library. For (1) to (4) See No. L.T. 9998/08]
- (ii) A copy (in English and Hindi) of the Ministry of Power Notification G.S.R. 486 (E), dated the 30th June, 2008, publishing the Energy Conservation (Form and Manner and Time for Furnishing Information With Regard to Energy Consumed and Action Taken on Recommendations of Accredited Energy Auditor) Rules, 2008, under sub-section (1) of Section 59 of the Energy Conservation Act, 2001. [Placed in Library. See No. L.T. 9532/08]
- II. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 and sub-section (5) of section 59 of the Damodar Valley Corporation Act, 1948:
 - (a) Annual Report and Accounts of the Damodar Valley Corporation, Kolkata, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 9538/08]
- (ii) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Thirty-ninth Annual Report and Accounts of the Rural Electrification Corporation Limited (REC), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

- (iii) (a) Annual Report and Accounts on the Power Grid Corporation of India Limited (PGCIL), for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

III. A copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Bureau of Energy Efficiency (BEE), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bureau.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10214/08]

IV. (i) Memorandum of Understanding between the Government of India (Ministry of Power) and the National Hydroelectric Power Corporation Limited (NHPC), Faridabad, for the year 2008-2009. [Placed in Library. See No. L.T. 10215/08]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and the North Eastern Electric Power Corporation Limited (NEEPCO), Shillong, for the year 2008-2009. [Placed in Library. See No. L.T. 10216/08]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Power) and the Satluj Jal Vidyut Nigam Limited (SJVN), New Shimla, for the year 2008-2009. [Placed in Library. See No. L.T. 10217/08]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Grid Corporation of India (PGCIL), New Delhi, for the year 2008-2009. [Placed in Library. See No. L.T. 10218/08]

- (v) Memorandum of Understanding between the Government of India (Ministry of Power) and the Tehri Hydro Development Corporation Limited (THDC), Rishikesh, for the year 2008-2009. [Placed in Library. See No. L.T. 10219/08]

- (vi) Memorandum of Understanding between the Government of India (Ministry of Power) and the NTPC Limited, New Delhi, for the year 2008-2009. [Placed in Library. See No. L.T. 10220/08]

I. **Notifications of the Ministry of Human Resource Development.**

II. **Report and Accounts (2005-06 / 2006-07) of various Universities/educational Institutes/Councils and other bodies and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under section 28 of the University Grants Commission Act, 1956: